

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2049#
TO BE ANSWERED ON 18TH MARCH, 2025**

REGULATORY BODY FOR PHYSIOTHERAPY STUDIES/SERVICE

2049. # DR. BHIM SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that there is currently no regulatory body for physiotherapy studies/services;
- (b) if so, whether Government is considering a proposal to constitute a regulatory body for the said profession; and
- (c) if so, the proposed plan and details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): A regulatory body “National Commission for Allied and Healthcare Profession” to regulate the education and services of the 57 allied and healthcare professionals including Physiotherapy studies/ services has been established by the Central Government vide notification dated 11.03.2024 under section 3 of the National Commission for Allied and Healthcare Professions Act, 2021.
